

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 102/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Krishna Bio Tech
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Manoranjan for Mr. Y. Suryanarayana	Advr	9868559322	R

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajgopalan	Advokat	raj@legalwin.in 9704772250	S. Rajgopalan

**ORDER**

Learned counsel Ms. Manoranjani on behalf of Mr. Y. Surya Narayana present for Petitioner. Learned counsel Mr. S. Rajgopalan present for Respondent.

Both sides filed written arguments.

Orders reserved.

  
MEMBER JUDICIAL